

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
10-05-2024 AT 10:30 AM**

**Company Petition/44/2023
AND
IA(CA) 02, 139 & 140/2024 in Company Petition/44/2023
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Dr. Yadagiri R Pendri & Anr

...Petitioner

AND

Escientia Biopharma Pvt Ltd 7 Ors

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Company Petition/44/2023

For hearing, matter adjourned to 04.06.2024.

IA(CA) 02/2024

Learned Senior Counsel Mr Vivek Reddy, for applicant present through Video Conference.

Learned Senior Counsel Mr S Niranjan Reddy, for respondent Nos 2 and 3 present through Video Conference.

For hearing, matter adjourned to 04.06.2024.

IA(CA) 139/2024

Learned Counsel for Respondent No 2 and 3 taken notice and prays time for filing counter.

For hearing, matter adjourned to 04.06.2024.

IA(CA) 140/2024

Issue Notice to the respondent by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the respondent within 10 days' time. Posted to 04.06.2024 for filing proof of service and for counter.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)